

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI



C. P. NO. 29/2006
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

NAME OF THE COMPANY: M/s. Dinesh International Ltd.


SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Manish k. Jha	Adl.	Petitioners	
2.	Mr. P D Gupta Senior Advocate usm Dinesh International Adl. Adl		Respondents No. 2 to 8	

ORDER

At request of the Id. Counsel for the respondents, adjourned to
21.11.2016.

2. The parties are requested to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.


(Ina Malhotra)
Member Judicial